

In the High Court of Judicature, Bombay.

Thursday, the 17th day of November 1864.

SPECIAL APPEAL No. 606 of 1864.

Nursapa Wulud Yelapa
of the Ahmednugur District } Appellant,

_____ (Original Plaintiff)

versus

Yelapa Wulud Balaji of
the Ahmednugur District. } Respondent,

_____ (Original Defendant)

Rs. 700—''—''—

The claim in the Original Suit was to *obtain possession of a Shop*
under a deed of release upon partition.

In Appeal No. *29* of 1864 the *Judge*
of the District of *Ahmednugur* at *Ahmednugur* reversed
the Decree of the *P.S. of Ahmednugur* who *had awarded the claim.*

A Special Appeal was preferred in the High Court on the grounds that (1) *the*
decision of the District Judge is against
Law in that the respondent is estopped
by

by his acquiescence in the partition that
(2) the District Judge has erred in
basing his finding on proceedings not
recorded in the case; and that (3) the
District Judge has erred in not deter-
mining whether a partition between
the sons had taken place and with
the cognizance of the father.

The Court confirms the decree of the
District Judge.

Costs on Special Appellant.

Joseph Arnold
Winlock Forbes.

A. M. Mason

MEMORANDUM OF COSTS incurred in Special Appeal No. 606.

of 1864 against the decision of the Judge of the District of Ahmednagar and disposed of on the 17th Nov. 1864 by confirming the same with costs

BY THE APPELLANT—

In the District.

In the Principal S ^r Amies Court.....	68	15	3	✓
In the Judges Court (including V. Fee)....	21	8	✓	
				90 7 3 ✓

In this Court.

Stamp for Memorandum of Special Appeal	32	✓	
Stamps for copies of Decree and Judgment	4	✓	
Stamp for Vukeelutnama	2	✓	
Batta for Process and Postage	1	8	✓
Sectioner's Fee	1	14	✓
Vukeel's Fee	21	✓	62 6 ✓
Rupees....	152	13	3 ✓

BY THE RESPONDENT.

In the District.

In the Principal S ^r Amies Court.....	28	9	✓
In the Judges Court	57	✓	
			85 9 ✓

In this Court.

Stamp for Vukeelutnama	2	✓	
Vukeel's Fee	21	✓	23 ✓
Rupees....	108	9 ✓	



[Signature]
For scales

[Signature]
1st District Reg^r

The 17th day of November 1864